BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, AT CHENNAI
O.A. No.314 of 2024

In the matter of:

Tribunal on its own motion **SUO MOTU** based on the News Item in The Hindu dt: 04.11.2024 titled, "***Residents stage protest against pollution caused by Vijayawada Thermal Power Station***".

And

Andhra Pradesh Pollution Control Board and Ors. … Respondents

ADDITIONAL TYPEDSET DATED 05.04.2026

S. No.	Date	Particulars	Page No.
1.	01.05.2024	Letter issued by the Ministry of Power concerning maintaining adequate generation capacity by thermal power plants	1
2.	2024-2025	State of Andhra Pradesh Grid Demand and share of Dr. NTTPS	3
3.	07.01.2026	ABRIDGE FORM published in Local Telugu Newspaper along with Expression of Interest No. 001	9
4.	31.03.2026	Latest compliance status on the directions dated 10.01.2025	25

Dated at Chennai on this the 5th day of April, 2026.

COUNSEL FOR RESPONDENT NO. 5

F.No.22/30/2023-OM [268857]
Government of India
Ministry of Power
*****

Shram Shakti Bhawan, Rafi Marg
New Delhi Dated: 1st May, 2024

To,

All States/UTs (As per Distribution List)

Subject: Maintaining Adequate Generation Capacity to Ensure Zero Load Shedding During Summer Season.

Sir / Madam,

India's electricity demand, driven by robust economic growth, is showing a rapidly rising trend and the summer months are particularly challenging in this regard. The Indian Meteorological Department (IMD) has also predicted above-normal maximum temperatures over most parts of the country during the current summer season. It is anticipated that the country may witness a peak demand of around 260 GW, as against the highest ever peak demand of 243 GW during 2023-24.

2. Hon'ble Minister for Power and NRE has held several meetings in the recent past with all the stakeholders to review the preparedness for meeting the summer power demand in the country. Accordingly, Ministry of Power has taken the following steps:

i. All thermal generating stations have been instructed to be on bar and mandatorily offer their surplus power in power exchange in line with the recently amended LPS rules.

ii. Planned maintenance of the thermal power plants have been rescheduled to the monsoon season.

iii. Around 860 MW additional gas-based capacity (non-NTPC) has been tied up through competitive bidding, especially for the summer months. Moreover, around 5000 MW of gas based capacity of NTPC have also been instructed to be kept in ready mode, for operationalization on short notice.

iv. Directions under Section-11 of Electricity Act, 2003, for mandatory operationalization of Imported Coal Based plants (ICBs), has been extended till 15th October'24. Further, Directions under Section-11 of Electricity Act, 2003 has also been issued to Gas Based Generating Stations to ensure availability of these plants, as per the schedule given by Grid-India.

v. Instructions have been issued to all the domestic coal based (DCBs) plants to blend imported coal, as per requirements, with domestic coal and maintain adequate stocks.

vi. Regular monitoring of coal stocks at DCB plants is being done through Inter-Ministerial Committee comprising representative of MoP, MoC and Railways.

3. While measures are being put in place to ensure adequate availability of power, it is imperative that proactive steps should also be taken by all the States to ensure Zero load shedding during the ongoing summer season. To achieve this objective, all State Governments, State Generating Companies (GENCOs) and Distribution licensees are advised to take the following steps:

(i) Tariff Policy, 2016 mandates that all the power stations are required to be available and ready to dispatch at all times. Also, as per the recently amended, Section 9 (5) of the Electricity (Late Payment Surcharge and Related Matters) Rules of 2022 provides for sale of surplus power, by the generating station, which is within its declared generation capacity but is not requisitioned by the distribution companies. Hence, the Un-requisitioned/surplus power from all the generation stations: Thermal/Gas/Hydro power plants should be promptly offered in power exchanges to augment overall power availability in the country.

(ii) All the Thermal/Gas power plants under your jurisdiction must operate at their full capacity.

(iii) Planned maintenance/overhauling activities should be deferred to prevent any disruptions. All efforts should be made, through adequate preventive maintenance activities, to minimize partial outages and forced outages of thermal stations.

(iv) Hydro generation optimization may be carried out to ensure maximum generation availability in the non-solar hours while minimizing the hydro generation during solar hours.

4. You are requested to ensure compliance to these directives to reduce the risk of power shortages, within your jurisdiction and to also help other States in meeting their power requirements during these crucial high demand months.

Yours sincerely,

(Piyush Singh)
Joint Secretary (OM)

Copy to :

1. The Chairman, CEA
2. Secretary, CERC, New Delhi
3. All State Electricity Regulatory Commissions

Copy for information to :

1. PS to Hon'ble Minister for Power & NRE.
2. APS to Hon'ble MoS Power.
3. Sr. PPS to Secretary (Power).
4. All Addl. Secretaries / Joint Secretaries / EA / CE, MoP,
5. All Directors / Deputy Secretaries, MoP.

Generation in Million Units (kwhr)

Date	AP Grid Demand	Dr.NTTPS Gen	Dr.NTTPS % share
01-01-2025	195.93	40.43	20.63
02-01-2025	199.01	44.29	22.26
03-01-2025	199.86	46.28	23.16
04-01-2025	199.51	48.73	24.42
05-01-2025	194.65	43.52	22.36
06-01-2025	198.83	45.54	22.90
07-01-2025	202.76	47.58	23.47
08-01-2025	206.91	47.33	22.87
09-01-2025	206.67	48.71	23.57
10-01-2025	208.74	49.46	23.69
11-01-2025	203.04	46.99	23.14
12-01-2025	203.13	43.98	21.65
13-01-2025	203.13	43.48	21.41
14-01-2025	185.27	43.29	23.37
15-01-2025	182.37	41.93	22.99
16-01-2025	197.43	44.84	22.71
17-01-2025	201.51	46.31	22.98
18-01-2025	205.77	45.32	22.02
19-01-2025	201.18	46.05	22.89
20-01-2025	205.30	46.4	22.60
21-01-2025	206.41	47.47	23.00
22-01-2025	208.86	46.37	22.20
23-01-2025	210.95	45.44	21.54
24-01-2025	209.11	44.72	21.39
25-01-2025	211.62	44.36	20.96
26-01-2025	207.09	44.17	21.33
27-01-2025	213.78	37.41	17.50
28-01-2025	217.69	43.94	20.18
29-01-2025	218.86	43.42	19.84
30-01-2025	221.03	44.8	20.27
31-01-2025	221.90	43.97	19.82
Total	**6348.29**	**1396.53**	**22.00**

Generation in Million Units (kwhr)

Date	AP Grid Demand	Dr.NTTPS Gen	Dr.NTTPS % share
01-02-2025	224.01	45.43	20.28
02-02-2025	217.30	41.3	19.01
03-02-2025	220.26	45.85	20.82
04-02-2025	226.56	44.77	19.76
05-02-2025	229.22	46.03	20.08
06-02-2025	231.65	44.62	19.26
07-02-2025	237.10	44.27	18.67
08-02-2025	231.03	46.16	19.98
09-02-2025	230.45	44.65	19.38
10-02-2025	234.13	46.25	19.75
11-02-2025	234.69	31.25	13.32
12-02-2025	233.81	32.11	13.73
13-02-2025	235.91	37.99	16.10
14-02-2025	237.57	49.9	21.00
15-02-2025	237.66	51.21	21.55
16-02-2025	233.86	50	21.38
17-02-2025	238.47	50.84	21.32
18-02-2025	240.59	51.63	21.46
19-02-2025	240.08	50.18	20.90
20-02-2025	240.96	49.05	20.36
21-02-2025	242.24	48.13	19.87
22-02-2025	241.90	52.73	21.80
23-02-2025	237.93	51.26	21.54
24-02-2025	239.26	49.58	20.72
25-02-2025	241.76	51.45	21.28
26-02-2025	237.38	46.5	19.59
27-02-2025	236.43	49.88	21.10
28-02-2025	237.88	49.18	20.67
Total	**6570.10**	**1302.2**	**19.82**

Generation in Million Units (kwhr)

Date	AP Grid Demand	Dr.NTTPS Gen	Dr.NTTPS % share
01-03-2025	238.23	47.35	19.88
02-03-2025	235.25	48.75	20.72
03-03-2025	242.79	52.02	21.43
04-03-2025	248.88	52.76	21.20
05-03-2025	250.75	51.99	20.73
06-03-2025	241.49	52.43	21.71
07-03-2025	241.41	53.33	22.09
08-03-2025	240.95	53.82	22.34
09-03-2025	236.23	50.67	21.45
10-03-2025	236.59	49.92	21.10
11-03-2025	235.53	48.79	20.71
12-03-2025	240.51	51.19	21.28
13-03-2025	247.11	51.28	20.75
14-03-2025	242.16	49.52	20.45
15-03-2025	241.32	47.92	19.86
16-03-2025	239.56	49.37	20.61
17-03-2025	247.78	50.27	20.29
18-03-2025	250.05	49.33	19.73
19-03-2025	248.87	46.89	18.84
20-03-2025	248.22	49.16	19.81
21-03-2025	249.85	49.5	19.81
22-03-2025	247.13	48.79	19.74
23-03-2025	237.49	47.79	20.12
24-03-2025	242.53	48.56	20.02
25-03-2025	245.84	51.86	21.10
26-03-2025	248.67	51.72	20.80
27-03-2025	254.61	50.78	19.94
28-03-2025	256.88	50.11	19.51
29-03-2025	256.12	50.63	19.77
30-03-2025	248.49	51.2	20.60
31-03-2025	244.34	51.4	21.04
Total	**7585.62**	**1559.1**	**20.55**

Generation in Million Units (kwhr)

Date	AP Grid Demand	Dr.NTTPS Gen	Dr.NTTPS % share
01-04-2025	241.46	44.59	18.47
02-04-2025	245.05	49.11	20.04
03-04-2025	243.55	50.03	20.54
04-04-2025	225.07	46.77	20.78
05-04-2025	224.97	44.66	19.85
06-04-2025	226.42	38.56	17.03
07-04-2025	232.48	31.39	13.50
08-04-2025	233.03	33.02	14.17
09-04-2025	234.14	34.44	14.71
10-04-2025	236.02	44.43	18.82
11-04-2025	228.91	44.28	19.34
12-04-2025	230.53	45.08	19.56
13-04-2025	222.93	45.07	20.22
14-04-2025	218.70	44.97	20.56
15-04-2025	227.60	49.06	21.56
16-04-2025	220.57	45.83	20.78
17-04-2025	230.71	49.16	21.31
18-04-2025	235.00	45.04	19.17
19-04-2025	236.32	48.42	20.49
20-04-2025	238.07	46.9	19.70
21-04-2025	236.38	49.13	20.78
22-04-2025	246.36	51.73	21.00
23-04-2025	250.04	46.88	18.75
24-04-2025	250.17	48.01	19.19
25-04-2025	254.21	49.09	19.31
26-04-2025	253.89	49.91	19.66
27-04-2025	242.85	46.11	18.99
28-04-2025	242.21	48.84	20.16
29-04-2025	244.72	48.31	19.74
30-04-2025	234.75	46.84	19.95
Total	**7087.09**	**1365.66**	**19.27**

Generation in Million Units (kwhr)

Date	AP Grid Demand	Dr.NTTPS Gen	Dr.NTTPS % share
01-05-2025	226.78	44.24	19.51
02-05-2025	226.28	44.75	19.78
03-05-2025	227.84	40.21	17.65
04-05-2025	199.22	35.67	17.90
05-05-2025	218.12	37.1	17.01
06-05-2025	229.27	43.04	18.77
07-05-2025	225.30	43.7	19.40
08-05-2025	224.83	41.9	18.64
09-05-2025	226.16	29.2	12.91
10-05-2025	230.95	29.94	12.96
11-05-2025	233.84	30.62	13.09
12-05-2025	239.23	28.48	11.90
13-05-2025	244.56	31.53	12.89
14-05-2025	247.98	33.67	13.58
15-05-2025	232.80	32.04	13.76
16-05-2025	217.59	30.02	13.80
17-05-2025	219.18	31.49	14.37
18-05-2025	206.93	31.09	15.02
19-05-2025	202.98	31.59	15.56
20-05-2025	195.11	30.48	15.62
21-05-2025	190.88	29.31	15.36
22-05-2025	190.12	25.6	13.47
23-05-2025	198.18	27.35	13.80
24-05-2025	199.69	25.65	12.85
25-05-2025	194.65	25.76	13.23
26-05-2025	190.79	26.1	13.68
27-05-2025	195.26	24.91	12.76
28-05-2025	197.40	26.4	13.37
29-05-2025	204.23	26.21	12.83
30-05-2025	201.87	24.7	12.24
31-05-2025	199.10	25.17	12.64
Total	**6637.11**	**987.92**	**14.88**

Generation in Million Units (kwhr)

Date	AP Grid Demand	Dr.NTTPS Gen	Dr.NTTPS % share
01-06-2025	206.43	26.79	12.98
02-06-2025	221.48	36.6	16.53
03-06-2025	227.41	41.01	18.03
04-06-2025	234.88	42.5	18.09
05-06-2025	241.12	44.05	18.27
06-06-2025	246.50	45.56	18.48
07-06-2025	242.99	43.74	18.00
08-06-2025	237.42	40.93	17.24
09-06-2025	238.60	41.33	17.32
10-06-2025	239.27	43.75	18.29
11-06-2025	219.83	43.86	19.95
12-06-2025	218.26	43.49	19.93
13-06-2025	215.55	44.91	20.84
14-06-2025	210.47	38.52	18.30
15-06-2025	205.65	35.24	17.14
16-06-2025	204.14	35.84	17.56
17-06-2025	217.42	41.75	19.20
18-06-2025	224.37	41.57	18.53
19-06-2025	229.59	40.18	17.50
20-06-2025	236.10	43.42	18.39
21-06-2025	231.05	40.9	17.70
22-06-2025	221.75	38.5	17.36
23-06-2025	209.50	38.29	18.28
24-06-2025	204.63	40.92	20.00
25-06-2025	205.72	42.14	20.48
26-06-2025	206.24	40.82	19.79
27-06-2025	212.94	31.36	14.73
28-06-2025	224.53	42.74	19.04
29-06-2025	216.19	39.71	18.37
30-06-2025	217.98	41.24	18.92
Total	**6667.99**	**1211.66**	**18.17**

Generation in Million Units (kwhr)

Date	AP Grid Demand	Dr.NTTPS Gen	Dr.NTTPS % share
01-07-2025	210.64	39.03	18.53
02-07-2025	203.51	38.95	19.14
03-07-2025	199.50	31.36	15.72
04-07-2025	207.94	26.6	12.79
05-07-2025	214.51	31.4	14.64
06-07-2025	209.75	35.87	17.10
07-07-2025	213.63	28.97	13.56
08-07-2025	223.08	30.48	13.66
09-07-2025	230.32	30.89	13.41
10-07-2025	239.25	31.81	13.30
11-07-2025	243.56	32.74	13.44
12-07-2025	238.30	29.75	12.48
13-07-2025	243.31	29.42	12.09
14-07-2025	246.86	33.05	13.39
15-07-2025	254.72	32.03	12.57
16-07-2025	262.06	31.34	11.96
17-07-2025	247.45	29.76	12.03
18-07-2025	229.53	30.26	13.18
19-07-2025	227.82	28	12.29
20-07-2025	217.79	27.63	12.69
21-07-2025	206.26	27.6	13.38
22-07-2025	203.38	27.48	13.51
23-07-2025	201.98	25.2	12.48
24-07-2025	193.87	27.13	13.99
25-07-2025	196.16	27.13	13.83
26-07-2025	197.77	26.9	13.60
27-07-2025	203.29	28.07	13.81
28-07-2025	223.50	32.54	14.56
29-07-2025	234.59	33.83	14.42
30-07-2025	241.93	32.24	13.33
31-07-2025	248.73	33.09	13.30
Total	**6914.96**	**950.55**	**13.75**

Generation in Million Units (kwhr)

Date	AP Grid Demand	Dr.NTTPS Gen	Dr.NTTPS % share
01-08-2025	255.43	33.92	13.28
02-08-2025	262.59	34.63	13.19
03-08-2025	261.31	33.82	12.94
04-08-2025	257.64	29.48	11.44
05-08-2025	247.89	30.58	12.34
06-08-2025	245.01	30.79	12.57
07-08-2025	238.47	35.08	14.71
08-08-2025	229.43	36.43	15.88
09-08-2025	220.45	36.38	16.50
10-08-2025	213.35	36.59	17.15
11-08-2025	210.90	36.84	17.47
12-08-2025	210.47	39.57	18.80
13-08-2025	197.23	31.96	16.20
14-08-2025	193.35	31.02	16.04
15-08-2025	192.00	33.85	17.63
16-08-2025	194.41	29.81	15.33
17-08-2025	188.42	31.88	16.92
18-08-2025	182.29	31.99	17.55
19-08-2025	182.96	32.03	17.51
20-08-2025	197.66	35.18	17.80
21-08-2025	213.93	43.3	20.24
22-08-2025	224.23	42.53	18.97
23-08-2025	223.75	41.07	18.36
24-08-2025	223.81	39.63	17.71
25-08-2025	233.85	40.2	17.19
26-08-2025	228.18	39.29	17.22
27-08-2025	205.00	32.71	15.96
28-08-2025	206.84	35.72	17.27
29-08-2025	208.41	38.57	18.51
30-08-2025	215.87	39.44	18.27
31-08-2025	216.98	35.48	16.35
Total	**6782.10**	**1099.77**	**16.22**

Generation in Million Units (kwhr)

Date	AP Grid Demand	Dr.NTTPS Gen	Dr.NTTPS % share
01-09-2025	214.41	34.03	15.87
02-09-2025	216.11	33.29	15.40
03-09-2025	210.91	35.29	16.73
04-09-2025	221.90	35.75	16.11
05-09-2025	235.79	38.85	16.48
06-09-2025	241.58	38.27	15.84
07-09-2025	239.09	36.18	15.13
08-09-2025	245.79	39.22	15.96
09-09-2025	251.37	37.58	14.95
10-09-2025	249.55	35.53	14.24
11-09-2025	222.37	33.73	15.17
12-09-2025	218.33	34.82	15.95
13-09-2025	207.36	35.47	17.11
14-09-2025	205.70	33.07	16.08
15-09-2025	216.82	30.29	13.97
16-09-2025	218.51	32.55	14.90
17-09-2025	214.19	27.67	12.92
18-09-2025	213.48	31.4	14.71
19-09-2025	214.89	34.45	16.03
20-09-2025	209.87	36.54	17.41
21-09-2025	201.44	31.11	15.44
22-09-2025	208.07	29.01	13.94
23-09-2025	209.06	30.84	14.75
24-09-2025	206.29	35.29	17.11
25-09-2025	208.21	29.85	14.34
26-09-2025	207.15	31.82	15.36
27-09-2025	200.73	32.29	16.09
28-09-2025	207.76	28.49	13.71
29-09-2025	213.80	32.11	15.02
30-09-2025	215.33	28.04	13.02
Total	**6545.81**	**1002.83**	**15.32**

Generation in Million Units (kwhr)

Date	AP Grid Demand	Dr.NTTPS Gen	Dr.NTTPS % share
01-10-2025	216.43	28.46	13.15
02-10-2025	202.94	34.64	17.07
03-10-2025	218.07	33.1	15.18
04-10-2025	223.80	36.57	16.34
05-10-2025	220.36	36.43	16.53
06-10-2025	215.83	36.32	16.83
07-10-2025	221.22	36.26	16.39
08-10-2025	225.26	39.48	17.53
09-10-2025	218.13	35.64	16.34
10-10-2025	210.84	32.81	15.56
11-10-2025	205.21	30.33	14.78
12-10-2025	208.53	37.83	18.14
13-10-2025	204.32	40.7	19.92
14-10-2025	204.52	38.13	18.64
15-10-2025	202.31	38.96	19.26
16-10-2025	202.41	41.38	20.44
17-10-2025	200.56	40.44	20.16
18-10-2025	203.32	39.19	19.28
19-10-2025	192.40	32.24	16.76
20-10-2025	184.62	31.96	17.31
21-10-2025	185.21	35.04	18.92
22-10-2025	181.73	35.49	19.53
23-10-2025	181.12	29.24	16.14
24-10-2025	179.57	21.03	11.71
25-10-2025	183.12	22.28	12.17
26-10-2025	182.01	39.72	21.82
27-10-2025	183.00	43.71	23.89
28-10-2025	150.58	37.09	24.63
29-10-2025	144.41	30.23	20.93
30-10-2025	171.99	35.65	20.73
31-10-2025	189.19	35.56	18.80
Total	**6112.99**	**1085.91**	**17.76**

Generation in Million Units (kwhr)

Date	AP Grid Demand	Dr.NTTPS Gen	Dr.NTTPS % share
01-11-2025	198.61	40.73	20.51
02-11-2025	198.69	40.33	20.30
03-11-2025	205.58	39.02	18.98
04-11-2025	206.29	35.94	17.42
05-11-2025	206.26	35.06	17.00
06-11-2025	204.25	34.89	17.08
07-11-2025	204.10	34.24	16.78
08-11-2025	195.42	34.74	17.78
09-11-2025	195.34	34.93	17.88
10-11-2025	204.66	36.91	18.03
11-11-2025	209.89	36.18	17.24
12-11-2025	210.66	36.68	17.41
13-11-2025	207.77	39.32	18.92
14-11-2025	203.17	37.47	18.44
15-11-2025	200.05	39.99	19.99
16-11-2025	193.43	38.43	19.87
17-11-2025	197.83	41.11	20.78
18-11-2025	195.41	41.65	21.31
19-11-2025	197.01	41.49	21.06
20-11-2025	201.57	43.08	21.37
21-11-2025	200.34	44.62	21.62
22-11-2025	204.30	43.75	21.41
23-11-2025	201.01	44.69	22.23
24-11-2025	205.27	43.83	21.35
25-11-2025	207.81	32.73	15.75
26-11-2025	206.50	31.26	15.14
27-11-2025	205.24	41.39	20.17
28-11-2025	203.82	43.66	21.42
29-11-2025	205.20	43.57	21.23
30-11-2025	191.88	45.25	23.58
Total	**6073.38**	**1176.94**	**19.38**

Generation in Million Units (kwhr)

Date	AP Grid Demand	Dr.NTTPS Gen	Dr.NTTPS % share
01-12-2025	187.83	46.78	24.91
02-12-2025	194.01	45.75	23.58
03-12-2025	196.44	46.65	23.75
04-12-2025	194.21	45.76	23.56
05-12-2025	196.54	45.42	23.11
06-12-2025	194.89	44.89	23.03
07-12-2025	193.35	41.4	21.41
08-12-2025	196.35	42.85	21.82
09-12-2025	198.64	43.56	21.93
10-12-2025	201.58	40.63	20.16
11-12-2025	204.09	43.29	21.21
12-12-2025	203.81	38.14	18.71
13-12-2025	200.23	38.84	19.40
14-12-2025	200.26	37.38	18.67
15-12-2025	203.12	37.68	18.55
16-12-2025	206.55	39.68	19.21
17-12-2025	207.29	40.88	19.72
18-12-2025	209.91	39.72	18.92
19-12-2025	210.08	40.57	19.31
20-12-2025	208.37	47.59	22.84
21-12-2025	204.23	45.48	22.27
22-12-2025	208.25	41.57	19.96
23-12-2025	212.00	34.07	16.07
24-12-2025	213.07	34.27	16.08
25-12-2025	210.10	40.96	19.50
26-12-2025	214.19	46.3	21.62
27-12-2025	214.58	45.48	21.19
28-12-2025	209.63	40.16	19.16
29-12-2025	214.17	37.97	17.73
30-12-2025	217.76	34.46	15.83
31-12-2025	216.60	36.77	16.98
Total	**6342.11**	**1284.95**	**20.26**

Encl: to Sl No. 1

ANDHRA PRADESH POWER GENERATION CORPORATION LIMITED

VIDYUT SOUDHA, VIJAYAWADA-520 004

ABRIDGE FORM

APGENCO invites tender for "APGENCO - Dr. NTTPS - Stage - I, II & III - 6x210 MW - Expression of Interest (EoI) invited for Up-Gradation of Electrostatic Precipitators (ESPs) of Unit-1 to 6 of capacity 210MW/Dr. NTTPS to achieve SPM emission levels (a) Up to 50 mg/Nm^3 and (b) From 50 to 100 mg/Nm^3" through APGENCO e-Procurement.

Schedule Available Date & Time : 07-01-2026 (from 18:00 Hrs onwards)

Bid Submission Closing Date & Time : 07-04-2026 (up to 13:00 Hrs)

APGENCO invites Competitive Bids i.e. Expression of Interest (EoI) Invited for the above through APGENCO Website from Eligible Bidders.

For details, **visit: www.apgenco.gov.in**

DIPR No. 4744PP/CL/Advt/1/1/2021-22

9

Encl: to SL No: 1

NOTICE INVITING EXPRESSION OF INTEREST (EoI)

For "Up-Gradation of Electrostatic Precipitators (ESPs) of Unit-1 to 6 of capacity 210MW/Dr.NTTPS to achieve SPM emission levels (a) Up to 50mg/Nm³ and (b) From 50 to 100mg/Nm³".

EOI No.:001
Date: 07-01-2026

1. Introduction

Andhra Pradesh Power Generation Corporation Limited (hereinafter called APGENCO) is operating Thermal Power Stations with installed capacity of 5810 MW.

In compliance with the latest environmental norms notified by the Ministry of Environment, Forest and Climate Change (MoEF & CC), Government of India, APGENCO desires inviting Expression of Interest (EoI) from experienced and reputed ESP manufacturers, retrofit agencies, and technology providers (hereinafter called as Applicants or Executing Agencies) for the Up-Gradation, Renovation and Modernization of existing Electrostatic Precipitators (ESPs) of Unit-1 to 6 of capacity 210MW installed at Dr.NTTPS/Ibrahimpatnam/NTR District, Andhra Pradesh - 521456 to achieve and minimize Particulate Matter emission levels i.e. Suspended Particulate Matter (SPM) up to 50 mg/Nm³ or optimization of the same between 50 mg/Nm³ and 100 mg/Nm³.

The following are the Commissioning dates & designed emission levels of The Units :

S.No.	Dr.NTTPS	Capacity in MW	Date of Commissioning	Designed Emission Level (SPM)
1	Unit#1	210	01.11.1979	539 mg/Nm³
2	Unit#2	210	10.10.1980	539 mg/Nm³
3	Unit#3	210	05.10.1989	100 mg/Nm³
4	Unit#4	210	23.08.1990	100 mg/Nm³
5	Unit#5	210	31.03.1994	100 mg/Nm³
6	Unit#6	210	24.02.1995	100 mg/Nm³

Dr NTTPS Site Location :

The Power Station site is located on the left side of River Krishna, near village Ibrahimpatnam. The nearest Railway Station is Kondapally situated on Kazipet--Vijayawada Broad guage line. The site is accessible from Vijayawada -- Hyderabad road which branches off to the Power Station site near Ibrahimpatnam. The nearest major Railway Station Head is Vijayawada Junction which is about 20 KM from the site.
Address: Dr.Narla Tata Rao Thermal Power Station, Ibrahimpatnam, Vijayawada – 521456, NTR District.

The Applicants are advised to visit the Power Station and interact with the Engineers in charge of concerned before submitting their EoI.

2. Objective, Scope of Work, Evaluation

A) Objective:

APGENCO has been operating 6x210MW Units at Dr. NTTPS, Ibrahimpatnam, Vijayawada since their respective commissioning dates and it is intended to reduce Suspended Particulate Matter (SPM) emission levels by taking up Up-Gradation, Renovation and Modernization of existing Electrostatic Precipitators (ESPs). Hence this EoI is being called from experienced and reputed Executing Agencies.

B) Scope of Work:

The scope of work shall include, but not be limited to:

a) Assessment of existing ESP system performance.

b) Recommendations of Design, Engineering for ESP Up-Gradation including Modification, Replacement, and Retrofitting wherever required including Controllers to reduce the SPM emission norms.

c) Assessment of comparison of various options viz replacement, modification and retrofit in view of cost viability and technical feasibility over guaranteed operating span of the equipment.

d) Details and technical specification of required Mechanical, Electrical, and Control components to be procured/supplied.

e) Schedule and Estimated Cost for Dismantling, Supply, Erection, Testing and Commissioning activities.

f) Any other advice which Applicants feel relevant for the work

g) Performance Guarantee Test to confirm emission levels.

h) Providing Operation and Maintenance (O&M) support and Training.

3. Parameters & Specifications:

Brief description of Boiler & ESP Parameters & Specifications (as per Design), Coal Specifications (as per Design) and Coal Specifications presently being used and present status and healthiness of ESP Fields in respect of 210MW Units 1 to 6 of Dr.NTTPS are mentioned in Annexure 1.

4. Evaluation of EoI:

a) The Applicants will be called to Dr. NTTPS site Vijayawada or APGENCO Head Quarters, Vijayawada to give their presentation on their proposal, concept, planning, execution, experience etc. and followed by interaction with APGENCO.

b) APGENCO desires to chose optimized SPM emission levels **(a) up to 50mg/Nm³ and (b) 50 to 100mg/Nm³** in view of techno economic viability of upgraded ESP over residual life time of the Units. Applicants shall provide the relevant options.

c) APGENCO desires to carryout Erection, Testing & Commissioning works in minimum down-time preferably during annual shut-down works for overhauls. Schedule for down-time shall be elaborated in the EoI and presentation.

d) Subsequently, APGENCO may seek any additional information or clarification for forming a conclusion over adaption of various options for incorporating the Scope of Work in the Notice Inviting Tender (NIT).

e) APGENCO is in intension of issuing NIT through any of standard tender systems. Based on the presentation of the proposals/concept of the applicants, a pre-bid meeting may be conducted for adapting a uniform techno commercial terms & conditions in the Tender.

f) Based on the credentials and the presentation, executing agencies may be shortlisted in which case tenders on Limited Tender basis will be invited only from the short listed agency/consultants

5. **Terms & Conditions:**

a) This EoI is not part of bidding that may follow. Mere submission of EOI and/or subsequent additional information do not automatically entitle the applicants to claim for qualification and/or any other right in any manner.

b) Subsequent to response to this EoI, APGENCO reserves the right to seek detailed presentation and additional information or clarification on their concept from prospective applicants.

c) APGENCO reserves its right, solely at its discretion to reject or accept any or all applications, issue modification (by issuing corrigendum) or cancel/withdraw this EoI, or issue another EOI at any later date without assigning any reason whatsoever in which any or all cases, Applicant shall not have any claim arising out of such action.

d) If necessary, corrigendum to this EoI may be issued through APGENCO e-procurement site and the same shall be taken in to consideration by the applicants as part of the EoI.

e) APGENCO may, at its discretion, extend the due date for submission of EOIs.

f) The applicants shall bear all the expenditures associated with submission of EoI, participation in presentation and interaction, submission of additional information/clarifications irrespective of outcome of evaluation of EoI.

g) The applicants shall undertake to keep in confidence about any matter related to or pursuant to this EOI and not to disclose the terms & conditions intended therein, to third parties

6. **Eligibility Criteria and Ducuments to be submitted:**

The following are the PRE-QUALIFICATION REQUIREMENTS TO THE APPLICNATS (PQR):

(a) The applicant should have proven experience is required in Up-Gradation of ESPs i.e. for Coal based Thermal Power Units of capacity ≥ 210MW and achieved reduction of SPM emission norms up to or below 100 mg/Nm³ after having upgraded ESP through modification or retrofitting.

The applicant should have successfully executed at least 1No. ESP Up-Gradation Projects which involved design, supply, modification/replacement/retrofitting, erection, testing, commissioning, for coal based thermal Units of capacity 210MW or more in the last 7 years.

Copies of Purchase Orders placed and respective Satisfactory Performance Credentials issued by their clients shall be furnished in proof of having successfully executed such projects as mentioned. Details such as name of the Power Station, nature of up-gradation carried out (i.e. modification/replacement/retrofitting or in combination of these), date of commissioning of Up-graded ESPs, SPM levels achieved after up-gradation etc. shall have been clearly mentioned by the client in their credentials.

The information regarding Credentials shall include details as detailed in Schedule-2.

(b) Executing agencies should have in-house or associated capability for Design, Engineering, manufacturing facilities, Performance Testing etc.

Relevant information about the availability of necessary infrastructure shall be furnished.

(c) The Supplier should be solvent to the extent of Rs.50 Cr. Solvency Certificate issued on or after 01.04.2025, by any Nationalized Bank /Scheduled bank shall be furnished by the supplier.

Inleu of Solvency Certificate, Net Worth Certificate issued on or after 01.04.2024 by a Registered Chartered Accountant shall be furnished, (Net Worth should be positive) and *Audited Balance Sheet and Profit & Loss accounts statements for the last 5 financial years i.e.2021-22, 2022-23,2023-24, 2024-25, 2025-26* shall be

furnished to know the financial status of the firm/company

7. **Submission of EoI**

Interested Executing Agencies are requested to submit their EoI along with company profile, relevant experience, Technical capability, documents substantiating eligibility criteria and preliminary proposal outlining methodology and timelines (as per enclosed Schedules-1,2,3 & 4 as required by APGENCO).

The EoI shall be submitted in sealed cover clearly super-scribed as "Up-Gradation of Electrostatic Precipitators (ESPs) of Unit-1 to 6 of capacity 210MW/Dr.NTTPS to achieve SPM emission levels (a) up to 50mg/Nm³ and (b) From 50 to 100mg/Nm³".

and addressed to:

The Superintending Engineer,
Generation-I,
4th Floor, VidyutSoudha, Gunadala,
Vijayawada – 520 004
Andhra Pradesh
E-Mail id: se-gen1@apgenco.gov.in
Ph: (0866) 2526111 / 112 / 808 / 115 / 121

Any clarifications shall be obtained (well before last date of submission) from the office of the above.

EoI along with necessary documents/information as per checklist mentioned in Annexure-2 may be submitted in the form of hard copies or by e-mail.

8. **Important Dates**

Issue of EoI Notice: 07-01-2026
Last Date for Submission of EoI: 07-04-2026 @ 13-00Hrs
Opening of EoI: 07-04-2026 @ 15-00Hrs

9. **Disclaimer**

This EoI is intended only to assess the interest and capability of prospective

Executing agencies. Consequent to receipt of LoI from applicants, APGENCO holds no responsibility or liability of any kind.

And, mere submission of EoI does not confer any right for award of work. APGENCO reserves the right to accept or reject any or all EoIs' without assigning any reason whatsoever.

Superintending Engineer/Generation-I

Annexure-1

(A) The present status and healthiness of ESP Fields of 210MW Units of Dr.NTTPS:

S. No.	Unit No./ Capacity	Population of ESP Fields & No. of passes	Total no. of ESP Fields (pass wise) requiring for rectification/ replacement of internals
1	Unit-1/ 210 MW	i) 20 Fields/4 passes for old ESP ii) 6 Fields/1 pass for parallel ESP	NIL
2	Unit-2/ 210 MW	i) 20 Fields/4 passes for old ESP ii) 6 Fields/1 pass for parallel ESP	NIL
3	Unit-3/ 210 MW	24 Fields/4 passes	NIL
4	Unit-4/ 210MW	24 Fields/4 passes	NIL
5	Unit-5/ 210MW	24 Fields/4 passes	9 Nos : A-Pass -1 & 2, B-Pass -5 & 6, C-Pass -1,5 & 6, D-Pass -5 & 6
6	Unit-6/ 210MW	24 Fields/4 passes	9 Nos : A-Pass -5 & 6, B-Pass -5, C-Pass -1 & 6, D-Pass -1,2,5 & 6

(B) Boiler & ESP specifications as per Design:

	STAGE-I (Unit-1 & 2)	STAGE-II (Unit-3 & 4)	STAGE-III (Unit-5 & 6)
Boiler TYPE	2 PASS	TOWER TYPE	TOWER TYPE
CAPACITY	210 MW	210 MW	210 MW
EFFICIENCY	87.67%	86.54%	88.48%
FLOW in TPH	700	690	690
MAKE	BHEL	BHEL	BHEL
Fuel Heat input	493.71 X 10^4K.cals/Hr	522.1 X 10^4K.cals/Hr	519.5 X 10^4K.cals/Hr
Drum Design	137.8 Kg/Cm^2	180.5 Kg/Cm^2	180.5 Kg/Cm^2
Super Heater O/L Pressure/ Temp	137 Kg/Cm2,535 °C	155 Kg/Cm^2, 535 °C	155 Kg/Cm^2 535 °C
Gas Flow Rate (M3/Sec) (ESP)	450/450	3286/3544	3286/3544
Temp (Deg C) (ESP)	140/140	138/146	138/146
Inlet dust concentration (gm/M3) (ESP)	80	83	83
Outlet dust concentration (gm/M3) (ESP)	75	100	100
ESP efficiency (%)	99.6	99.89	99.89

(C) Coal specifications as per Design:

	STAGE-I (Unit-1 & 2)	STAGE-II (Unit-3 & 4)	STAGE-III (Unit-5 & 6)
Type of Coal	Indian Bituminous Coal	Indian Bituminous Coal	Indian Bituminous Coal
Coal specification	Fixed Carbon 37% Volatile matter 22% Moisture 8% Ash 33%	Fixed Carbon 24.05% Volatile matter 24.5% Moisture 6.17% Ash 44.84%	Fixed Carbon 24.05% Volatile matter 24.5% Moisture 6.17% Ash 44.84%
Specific coal consumption (Kg/KWh)	0.52	0.62	0.61
Gross Heat Rate (KCal/KWh)	2351	2301	2251
GCV	4500 Kcal/Kg	3686 Kcal/Kg	3686 Kcal/Kg
Coal Flow (TPH)	117.8	138.9	138.9
Milling system	Bowl Mill	Ball Tube Mill	Ball Tube Mill

Specifications of Coal presently being used (Average for the period from July-2025 to September-2025):

Average values on AIR DRIED BASIS					Average values on FIRED/RECEIVED BASIS.				
I.M%	ASH%	V.M%	F.C%	GCV K.Cal/Kg	T.M%	ASH%	V.M%	F.C%	GCV K.Cal/Kg
5.2967	50.557	20.213	23.931	3026.4	11.222	47.396	18.944	22.432	2836.9

(IM : Internal Moisture, VM : Volatile Matter, FC : Fixed Carbon, TM : Total Moisture)

Annexure-2

Check list for submitting EoI

1. Detailed EoI: For "Up-Gradation of Electrostatic Precipitators (ESPs) of Unit-1 to 6 of capacity 210MW/Dr.NTTPS to achieve SPM emission levels
   (a) Up to 50 mg/Nm^3 and
   (b) From 50 to 100 mg/Nm^3".

2. Schedule-1: Application cum Undertaking

3. Copies of Purchase Orders placed and respective satisfactory Performance Credentials issued by clients of the Applicant as per 6 (a)

4. Details of in-house facility for manufacturing, erection etc. As per 6 (b)

5. Schedule-2: Abstract for Credentials

6. Schedule-3: Details of Previous Experience & Orders on hand

7. Solvency Certificate or Audited Balance Sheet and Profit & Loss accounts statements as per 6 (c)

8. Schedule-4 : Details regarding financial standing of the applicant

Schedule-1

FORMAT FOR COVERING LETTER CUM UNDERTAKING

(The covering letter should be on the Letter Head of the applicant

Date: _____

Place:_____

To,

The Superintending Engineer,
Generation-I,
4th Floor, Vidyut Soudha, Gunadala,
Vijayawada – 520 004
Andhra Pradesh
E-Mail id: se-gen1@apgenco.gov.in
Ph: (0866) 2526111 / 112 / 808 / 115 / 121

Subject: "Up-Gradation of Electrostatic Precipitators (ESPs) of Unit-1 to 6 of capacity 210MW/Dr.NTTPS to achieve SPM emission levels (a) Up to 50 mg/Nm³ and (b) from 50 to 100 mg/Nm³".

Ref.:EOI No.CEG/SEG-I/E2A2/Dr.NTTPS/ESPs'/D.No.277/25, Dt.07-01-2026

Dear Sir,

We, the undersigned.....[insert name of the "Applicant"] having read, examined and understood in detail the **(INVITATION FOR EXPRESSION OF INTEREST).**

1. We give our unconditional acceptance to the EOI and terms & conditions therein, issued by APGENCO. In token of our acceptance to the EOI, the same have been signed & stamped by us and enclosed to the response. We hereby confirm that the provisions of the EOI shall be binding on us.

2. We have submitted our response strictly as per the provisions and formats/Schedules of the EOI, without any deviations, conditions and without mentioning any assumptions or notes.

3. We hereby unconditionally and irrevocably agree and accept that the decision made by APGENCO in respect of any matter regarding or arising out of the EOI shall be binding on us. We hereby expressly waive any and all claims in respect of the EOI process. We confirm that there are no litigations or disputes against us, which materially affect our ability to participate or function under the obligations with regard to the EOI.

4. Details of the contact person are furnished as below:

   Name:
   Designation:
   Address:
   Contact numbers:
   E-mail Id:

   We are enclosing herewith the entire response containing duly signed formats in electronic format sent *via email to* se-gen1@apgenco.gov.in
   CCto: ce-gen@apgenco.gov.in as per the EOI for consideration.

5. It is confirmed that our response is consistent with all the requirements of submission as stated in the EOI and subsequent communications from APGENCO, if any.

6. The information submitted in our response is complete, strictly as per the requirements stipulated in the EOI and is correct to the best of our knowledge and understanding.

Yours sincerely

(Name, Designation and Signature of Authorized Person)

Schedule-2

FORMAT : ABSTRACT FOR CREDENTIALS

S.No.	Details of Executing agency credentials	Reference Plant1
1	Name of the reference plant	
2	Location and address	
3	Name of contact person(s) at the plant and their contact address	
4	Size (MW) and number of Units	
5	Scope of work assignment (tick Yes Or No, as applicable)	
5.1	Performance testing of ESP before **Retrofit/ Modification /Up-Gradation (RMU)**	Yes/No
5.2	Comparison of technology options (comprising of at least ESP, bag filters, any other particulate control technology)	Yes/No
5.3	Techno-economic feasibility of selected ESP RMU options	Yes/No
5.4	EPC cost estimate and schedule	Yes/No
5.5	Preparation of technical specifications for ESP RMU	Yes/No
5.6	Whether the Executing Agency has himself Carried out ESP RMU	Yes/No
6	Particulate emission before RMU, mg/NM3	
7	Particulate emission guaranteed after RMU, mg/NM3	
8	Particulate emission achieved after RMU, mg/NM3	
9	Total schedule of EPC and duration of Unit Shut down required for RMU	
10	Year in which the RMU was carried out/completed.	
11	Down time during which time RMU executed	

Schedule-3

(I) PREVIOUS EXPERIENCE IN EXECUTION OF SIMILAR WORK

Sl. No.	Description of work	Particulars of organization for which work is executed	Value of order	Period of Contract	Principal features like major difficult situations if any
(1)	(2)	(3)	(4)	(5)	(6)

(II) ORDERS ON HAND FOR EXECUTION OF SIMILAR WORKS

Sl. No.	Description of work	Particulars of organization for which work is executed	Value of order	Period of Contract	Principal features like major difficult situations if any
(1)	(2)	(3)	(4)	(5)	(6)

NOTE:
Applicants are advised to ensure that they furnish all particulars and documentary evidence such as Copies of Orders/Contracts, Completion reports (evidencing execution of work), Performance reports from owners/organizations etc, in support of fulfilment of stipulated Qualification Requirements.

Name of the applicant : _____
Signature of Authorized Representative : _____
Name : _____
Designation : _____
Date : _____

Seal of the Company

Schedule-4

Format for details regarding financial standing of the applicant

(Here the balance sheet of last financial year annual turnover, debt, equity ratio and other relevant financial parameters and the proof of their credit standing may be furnished). The following particulars may be filled in

S.No.	Name of Bank	Actual balance At the credit (Rs.)	Permissible overdraft Credit	Total (Rs.)	Remarks
1	2	3	4	5	6
--					

Name of the applicant : _____
Signature of Authorized Representative : _____
Name : _____
Designation : _____
Seal of the Company **Date** : _____

Latest compliance status on the directions communicated by the Member Secretary/APPCB/VJA dt.10.01.25

S. No	Observation	Latest Status as on dt.31.03.2026.
1.	Damages were observed to ESPs of the unit 5 & 6 and thick smoke emissions were observed from their stacks. Stack monitoring conducted from the boilers operating at stage IV, V and VI and the monitored value for the particulate matter is in the range of 3420 to 5614 mg/Nm3 against the standard of 100 mg/Nm3.	APGENCO invited Tenders from the competitive Bidders i.e., EoI (Expression of Interest) for "Dr. NTTPS- Stage-I, II & III- 6 x 210 MW- Up gradation of ESPs (Electro Static Precipitators of Unit- 1 to 6 of capacity 210 MW to achieve SPM emission levels up to 50 mg/Nm3 and from 50 to 100 mg/Nm3" through APGENCO E- Procurement platform vide DIPR No. 4744PP/CL/Advt/1/1/2021-22. Copy of the ABRIDGE FORM published in Local Telugu Newspaper along with EoI No.: 001 Dated 07.01.2026 is appended for perusal. Further, APGENCO Management had sanctioned an amount of**Rs. 59Cr** under EP & FFbudgetand an amount of**Rs. 60Cr** under R&M budget towards improvement of ash handling systems of all Units of Stages I, II, III &IV asdetailed below: i) Rs. 10 Crore on 06.12.2023:Purchase Orders have been placed and executed for procurement of spares, pumps and Ammonia gas cylinders for dry fly Ash handling systems of stage-I, II, III& IV. ii)Rs.18.00 Crores on 01.04.2024:Purchase Orders have been placed and executed for procurement of spares, pulleys, pumps, valves, rollers, spares of ESP, emitting electrodes for dry fly ash handling systems of stage-I, II, III& IV. iii) Rs. 31.00 Crores on 16.12.2024:Purchase Orders have been placedand executed for procurement of spares, compressors, rectification of ESPs internals, scrapper conveyors of dry fly ash handling systems of stage-I, II, III, IV including bottom ash handling system.

Contd-(2)

		iv) R&M budget of Rs 60 Crores: This amount was spent for renovation of ash handling system in Unit-5 & 6. The work was placed on M/s Nagarjuna Engineering Projects on 03.02.2025.Theworkswere successfully completed by 31.03.2026. v)Additional Budget of Rs. 10.00 Cr for the year 2025-26 and Rs.24.48 Cr for the year 2026-27 were sanctioned under EP &FF for procurement of specials to improve performance of ESPs and fly ash extraction systems of Stage-I, II, III & IV. • Copies of above sanctions and Stage wise utilization details are enclosedfor reference. vi)Washed Coal and High-grade coal is being procured from M/s MCL and M/s Singareni Collieries Company Ltd so as to reduce ash generation and SO2 emissions. vii) Further,for effective handling and disposal for utilization of ash by Cement & Brick manufacturing companies and Highway authorities, comprehensivework is awarded to M/s Refex Industries ltd, Chennai. viii)The improvement on performance of ESPs stage wise is as detailed below: Stage-1: Atpresent, all the 52 ESP fields &Rapping mechanism of Unit-I&II are in healthy condition. Stage-2: Ash pipe lines of 5Km and Rapping mechanismwere replaced with new pipes& Components.The ash evacuation system is improved from 1000MT to 1400MM per day by enhancing the Instrument Air and Conveying Air System. Further, improvement will be achieved with procurement of Air Compressors which is under process. Stage-3: Ash pipe lines of 6Km and HP Water Lines of 1.5Kmwere replaced with new pipes, 6 Wetting Heads, 2 Nos Blowers, Fluidizing System, 96

		Nos ESP Discharge Valves, 4 Nos Bottom Ash Gates, HV Transformers, the Instrument Air and Conveying Air Systemwere replaced with new equipment, With the above measures, theash evacuation system is improved from 1600MT to 2400MT per day. **Suspended particulate Matter (SPM) in stack emissions are reduced from 3500 to 600mg/NM^3.** **Further reduction of SPM to below 100 will be achieved after R&M of ESPs of all Units for maintaining the permissible limits/ stipulated standards of APPCB/CPCB.**
2.	Ambient air quality monitoring conducted different locations at the industry and the monitored value for the SPM is 90 to 261 µg/m3 (against the standard of 100 µg/m3).	With the above measures, the Performance of ESPs of all Units are now improved and there is a drastic reduction of SPM (Suspended Particulate Matter) in stack emissions,the quality of Ambient Air in the surrounding villages **are meeting the permissible limits of APPCB/ CPCB.** Copies of the Test results for the last 6 months are enclosed for perusal.
3.	The fly ash is disposing from the bottom hoppers of the ESPs of the Unit- 5 & 6.	At present the fly ash from all the ESP hoppers of Unit 5&6 are **being evacuated through Pneumatic with vacuum**, pressurized conveying system to Silos fly ash evacuation system only and No Fly ash could be noticed at bottom hoppers of ESPs.
4.	Leakage of the fly ash was observed from the ESP of unit-7 (500 MW). The ash is storing openly at ESP bottom area and the same is lifting into trucks by JCB. Fugitive emissions were observed at fly ash handling at Unit-7.	During Annual Overhaul of Unit-7 for the FY 2025-26,all leakages from ESP hoppers were successfully arrested by replacing damaged spares& sleeve gaskets of ESP evacuation system and normalcy has been restored. No ash is being stored anywhere under any ESPs area as the Fly ash from ESPs is being evacuated **through effective Pneumatic system only** andthere is no fugitive emissions observed with fly ash handling.
5.	The above fly ash is loading into trucks through JCBs instead of using pneumatic system.	At present,NoFly ash is being dumped at ESP hoppers. Fly Ash is being conveyed to Silo &Hydrobins through effective Pneumatic system only and as such there is No scope of loading Fly ash in to Trucks through JCBs.
6.	There is no fly ash and bottom ash conveying system to the Unit-8 (800 MW) and the ash storing openly at the bottom of the ESP. Fugitive emissions were observed large scale at ash handling area.	Fly ash from ESPsisbeing conveyed through Compressed air conveying system to Ash Silos and Bunkers are being loaded. Silos were commissioned on Aug-24 and Jan-25. Bottom Ashing conveying system to Unit-8 was commissioned to mini dyke from Commercial Operation

		Date (i.e., 20-12-2023) itself and to main dyke from May-2025.
7.	The industry has not improved the performance of the ESPs attached to the Unit-I to Unit-VI and thick smoke emissions are observed.	APGENCO has improved the performance of existing ESPs attached to the Unit-I to Unit-VI with the above measures being taken effectively and Smoke emissions are being monitored regularly and controlled as mentioned in reply of S.No.1.
8.	The online stack monitoring system provided to boiler-1, 2, 3 & 6 are not showing the SPM values.	• New online Dust Monitors for Unit-I, 2 & 3 are procured. They will be installed after erection of newChimney (Stack) lift(in place of the existing old and damaged lift) for which a purchase order was placed on M/s.Ali craft Engineers Pvt. Ltd.,Samlaya,Gujarat for supply and installation of Chimney liftof Stack-1 comprising Units 1, 2 & 3. • Further, erection of new liftfor Chimneyis in progress and the dust monitors for Unit-1,2,3 will be installed by 20-04-2026. • Consequently, the new online Dust monitors for Units- 1, 2 &3 will be installed by 25-4-2026 for monitoring/ uploading SPM Values to APPCB website. • Online dust monitors of remaining Units- 5, 6& 7 are in working condition and the SPM data is being uploaded continuously in the statutory websites.
9.	The public drains near the ash pond area and along with the National highway are deposited /filled with boiler ash of the industry.	• All precautionary measures are being taken with an annual maintenance work for removal of ash/silt from the drains of Bund-I&II of Stage-III ash pond and all along the National Highway. At present, all the drains are free from Ash/Silt deposits and there are NO complaints from any local people till today. • In case if any Ash Disposal Lines of any Stage is leaked, the industry will be attending emergencies and the pipeline leakages will be arrested without any delay.
10.	The ash sludge from the ash pond was observed on the road leading to ash pond to National Highway due to spillages from the ash carrying trucks and	By covering the tarpaulins on the trucks, spillage of ash is being controlled. Ash dust spillages if any are being regularly cleared by the Labour on the road leading to ash pond to National Highway

	thereby causing fugitive emissions to the surrounding area.	(Photographs are enclosed). No Ash Truck is allowed on any of the Roads without covering Tarpaulins in order to control fugitive emissions to the surrounding areas/ villages.
11.	Open storage of crushed coal was observed without providing any fugitive dust containing measures such as covering the surface of coal stockpiles with tarpaulin sheets.	A work was awarded to M/s Saraswati Constructions; Secunderabad for Construction of Coal Stock yard sheds at Coal Handling Plant at Dr.NTTPS. All the works will be completed by 31.07.2026.
12.	The industry is discharging the floor washing effluents of Stage-I to III into Budameru channel without treatment except settling tanks. The settling tanks are filled up with ash sludge. Sludge formation also observed in the Budameru channel.	• The industry provided Sedimentation Tanks to the Unit-1 to 6 which are being cleaned regularly by M/s Refex Industries ltd, Chennai. • Effluent Treatment Plant has been constructed for treatment of effluents generated in Stage-I, II & III Units with recycle arrangements for re-use of treated water. Construction of clarifier for further treatment of Power house effluents along with sumps for pumping arrangements for re-use of treated water is in progress and will be completed by the end of June-2026. • Pumping of treated water from Sedimentation tanks to ash pump house is being carried out without letting out into Budameru Diversion Channel. (Photographs are enclosed for perusal).
13.	The industry has not provided hydro bins for Stage-I, II & III for bottom ash disposal and not provided cooling tower for Stage-I to III as per consent conditions of CTO order dated.24.04.2023. The artificial cooling provided are utilizing during summer season.	• Draft report on feasibility study for providing Hydro bins for Stage-I - III is received from M/s IndurePvt. Ltd, New Delhi. • The feasibility study for construction of Hydrobins for Units 5&6 was completed and preparation of DPR is in progress. • Construction ofHydrobins for Units 5 & 6 will be completed by December, 2026. • Hydro bins are not feasible for Stage-I as the Units-I& II are 45 years older units and as Wet system with negative sump is available for ash disposal system. Hydrobins are also not feasible for Stage-II as bottom ashing is being done through Scraper Conveyor System, due to space constraint.

		• In the existing Once Through Cooling System for Units 1 to 6, the water required for the Plant is drawn through Cooling WaterCanal from river Krishna and the condenser hot water is being discharged into Budameru Diversion Channel (BDC) of I & CAD department, Govt. of A.P which joins river Krishna. Now, the cooling towers are to be provided in place of Once Through Cooling System. The cooling towers are provided for Stage-IV and Stage-V Units during the construction itself for cooling of condenser hot water for recirculation without discharging into outside premises. • The feasibility and technical study for conversion from Once Through Cooling System to Closed Cycle Cooling System for 6x210MW (Stage-I,II&III) of Dr. NTTPS was carried out by external agency M/s TUV SUD South Asia Pvt Ltd., Mumbaiand a report has been submitted during November 2019. The report concluded that "Converting Open Cycle Cooling System to Closed Cycle Cooling System is not technically feasible in the existing scenario of Dr.NTTPS project site". • The same was informed to the Central Electricity Authority (CEA), New Delhi with a detailed report, requesting for exemption. • On 31-05-2023, a team of CEA Engineers visited Dr.NTTPS in response to our request for exemption of Closed Cycle System & necessary information was also furnished to CEAvideLr.No. CE/O&M/Dr.NTTPS/SE/Civil/Envt./F.11A/D.No.222/23, Dt. 06.06.2023. • The MoEF& CC, GoI had issued an amendment to the Notification on 03.07.2025 regarding installation of cooling towers as "Provided that the Ministry may, in consultation with the Central Electricity Authority and the Central Pollution Control Board, for reasons to be recorded in writing by an order grant exemption to Thermal Power Plants from installation of Cooling Towers".

		• Recently, letters were addressed to the Secretary/MoEF& CC and the Chairman, CEArequesting to arrange to consider the exemption of Dr. NTTPS Stage-I, II & III from installation of cooling towers as per MoEF& CC Notification. Final orders from CEA, New Delhi are awaited. • Induced Draft Cooling Towers (IDCTs) are available for Stage-I, II & III to makeup the Cooling Water sump levels for Stage-I-III. Whenever the river water level falls below the normal value mainly in summer season, the IDCT are being kept into service.
14.	The industry has not provided hydro bins for Stage-V for bottom ash disposal as per the condition of CTO order dated.24.04.2023 and also not provided ash water recycling system.	Civil works for all the 3Nos.Hydro bins for Stage-V are completed. At present, Hydraulic testing of Hydrobin-I is completed and will be kept in service by 15th April, 2026. Mechanical works of Hydro Bin-2will be completed by the end of April-2026.
15.	The industry provided sedimentation tanks to the Unit-7 and the over flow water discharging outside the industry premises.	Decanting water from Hydro bin through clarified sump will be reused for bottom ash and other operations and hence there will not beany discharges outside the plant premises. Ash settled at sedimentation tank is being cleaned regularly and clear water only being dischargedoutside the industry.
16.	The industry not provided sedimentation tanks to the Unit-8 and the floor washings mixed with ash is discharging into agricultural canals.	• 2 Nos temporary Settling tanks are provided in order to receive the floor washings. However, after settling Ash in these Two Temporary settling tanks, only clear water is being discharged outside the Plant (Photographs enclosed). • As a part of main work, Construction of 1 No Sedimentation tank (Ash clarifier) is in progress and the works will be completed by the end of June-2026.
17.	Coal dust emissions observed at coal stocking yard and transit points and atnearby residential area around the coal stockyard.	In order to avoid Coal dust emissions at Coal stock yard and at Transit points, the following measures are beingtaken: i. Pre-spray of water on wagons before tippling. ii. Grid sprays at wagon tipplers while tippling. iii. Water sprinklers are being used regularly to sprinkle water on conveyors. iv. Leakageswere arrested at Transfer points. As such, No complaints/ grievances are received from any of the Residents in the vicinity of the industry.

18.	The industry is discharging ash contaminated water from the Southern side of the industry to the agricultural canals and the water joining in to agricultural fields.	Only clear water is being dischargedto the Agricultural drainsafter settling of Ash in the Temporarily provided settling Tanks and hence, No Ash contaminated water is being discharged directly in to theoutside drainsof the industry. (Photographs are appended herewith for perusal)
19.	Ash accumulation was observed in the agricultural canal and in some of the agricultural lands.	As only the clear water is being allowed either flown after from Sedimentation Tanks/Temporary settling Tanks provided within the industry, (from which Ash Sludge removal is a regular process), there is nopossibility of Ash accumulation in the Agricultural Canals or in any Agricultural fields in the proximity.
20.	Ash dust spillages were observed along the National Highway from Jupudi area to Guntupalli and are causing fugitive emissions to the road travelers.	The ash loaded trucks in the plant are thoroughly washed with water sprinklers. Further, the vehicles loaded with pond ash in ash ponds are fully covered withthe Tarpaulins on the ash and thespillages of ash are being controlled. Ash dust spillages if any, are being regularly cleared along the National Highway from Jupudi area to Guntupalli to control the fugitive ash, in addition to water sprinkling vehicles. Necessary steps are being taken to prevent ash spillage through distribution of Hand bills in Telugu language as a part of educating/motivating the Ash carriers. (Hand bill copy enclosed)
21.	The online Particulate Matter parameter is not working for the Boiler-1,2 & 3. The online particulate matter of Boiler 4,5 & 6 are continuously exceeding the stipulated standards of 100 mg/Nm3.	• Information isas wasprovided in S No.8.
22.	The online SO2 values of Boiler-I, III, IV, V & VI are in between 900 mg/Nm3 to 1350 mg/Nm3, as against the standard of 600 mg/Nm3.	The MoEF&CC extended the base line data to comply with the SO2 parameter for another three more years i.e. up to 31.12.2027 (Documental evidence enclosed).
23.	The online Particulate Matter values of the stack attached to the 500 MW Stage-IV (Unit-VII) is in between 90 to 110 mg/Nm3 thereby exceeding prescribed standard of PM-50 mg/Nm3. The SO2 parameter recorded as 900 mg/Nm3 to 1180 mg/Nm3 as against the standard of 200 mg/Nm3.	Meeting the stipulated standards of PM below 50 mg/Nm3. The latest Stack Test Results : Date of Testing :17.03.2026 Time : 09:50 - 10:40 Hrs SPM: 35 mg/Nm^3 Total No. of fields :72 No. of fields in service : 72 • As seen from the above, it could be noticed that the SPM values are in decrement stage every month.

		• Engineering consultancy services for installation of wet limestone-based Flue Gas desulphurization (FGD) systems for Dr. NTTPS Stage-IV (1x500 MW) Unit-7 was awarded to M/s STEAG Energy Services India Pvt. Limited (Copy enclosed) by APGENCO Corporate Office and the work is in progress. • The timeline for taking measures for controlling SO2 emissions as per the revised time schedule given vide MOEF & CC, GOI Notification G.S.R. 787(E) dated 30.12.2024 is upto 31.12.2027 (Copy enclosed). • The installation of FGD system will be expedited and will be reported periodically.
24.	The industry has not connected the Stage-V boiler online stack monitoring data to the APPCB server.	The online Dust monitors and Gas Analyzers are to be installed at E.L + 75.0 m of the Chimney by M/s BHEL for which the materials are ready at site stores. However, SPM and Gas values are being tested manually by Dr. NTTPS, Envt. Cell and the Values are well within in the prescribed Parameters. (Latest Test Values are enclosed for perusal) Date of Testing :17.03.2026 Time :11:00 - 11:40 Hrs SPM: 29 mg/Nm^3 SO2 :1055 mg/Nm^3 NOx: 261 mg/Nm^3 Total No. of fields :61 No. of fields in service : 72
25.	The Two CAAQM stations provided at B-Colony and towards railway wagon workshops are not in operation and not updating any data.	Two Nos CAAQMS at B-colony and at Railway Wagon Workshop, Rayanapadu were installed and commissioned in the year 2019. As certain parameters are not being uploaded continuously through online to APPCB Website, a Purchase Requisition No: 1000058341 is placed towards procurement and installation of new CAAQMS in place of old CAAQMS. The process of procurement/ installation of New CAAQMS will be completed by the end of June-2026.

2/4/2026

Chief Engineer: O&M
Dr.NTTPS: Ibrahimpatnam

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE BENCH AT CHENNAI

O.A. NO. 314 OF 2024 (SZ)

Tribunal on its own motion SUO MOTU based on the News Item in The Hindu dt: 04.11.2024 titled, "***Residents stage protest against pollution caused by Vijayawada Thermal Power Station***".

And

Andhra Pradesh Pollution Control Board and Ors.
…Respondents

ADDITIONAL TYPED SET DATED 05.04.2026

M/s. Janani Shankar [MS 3192/2014]
Tanushree Arvind [MS 4116/2018]
Simran Srinivasan [MS 673/2020]

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